

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

15

CA.44/91

Date of Decision: 8.7.93

Dr. V.G. Bhatia,

Applicant

Versus

The Chairman, Planning
Commission -

Respondents

CORAM:

The Hon. Mr. I.K. RASGOTRA, Member(A)
The Hon. Mr. C.J. ROY, Member(J)

JUDGEMENT (Oral)

(delivered by Hon. Member(A) Shri I.K. RASGOTRA)

None present for either side.

The case is dismissed for default and non-prosecution.

C.J. Roy
(C.J. ROY)
MEMBER(J)
8.7.93

I.K. Rasgotra
(I.K. RASGOTRA)
MEMBER(A)
8.7.93

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